NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/16	TP 46/17	For Hearing	433(e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Shantha Projects Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

The matter is listed todayfor service of notice on the respondent. Counsel for petitioner requested time to submit information about service of notice on the respondent sent to the new address.

List it on 13.10.2017.

MEMBER (J)

MEMBER (T)